

**RAVI & BEAS WATERS TRIBUNAL**  
Government of India  
MINISTRY OF JAL SHAKTI, D/O WATER RESOURCES, RD & GR  
5<sup>th</sup> Floor Mohan Singh Place, Baba Kharak Singh Marg,  
Connaught Place, New Delhi – 110 001  
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"Annexure-B"

**VACANCY CIRCULAR**

Applications from eligible candidates are invited for filling up following (Group A,) posts on Deputation (including short-term contract basis) / Re-employment basis in Ravi & Beas Waters Tribunal from the employees/Officers of the Central Govt./State Govt./Union Territories' Governments/P.S.U/Courts/Tribunals on usual terms and conditions of deputation issued vide DOPT OM No. 6/8/2009-Estt. (Pay II) dated 17<sup>th</sup> June, 2010 or as amended from time to time And for Re-employment employees/officers retired from Central Govt./U.T./ State Governments/Courts/Tribunals/P.S.U on existing terms and conditions of re-employment issued vide DOP&T O.M. No. 3/03/2016-Estt.(Pay II) dated 01.05.2017 or as amended from time to time :-

S. No.	Name of Post	No.of Posts	PAY LEVEL in PAY MATRIX
1.	Court Master	01	(Pay Level - 11 )

2. Conditions of Eligibility/Terms of Appointment for the above mentioned post is indicated in Annexure-1B.
3. The applicants should clearly indicate in their bio data in the application format (enclosed as Annexure-II) to this circular i.e. name, date of birth, date of superannuation, present designation with pay scale, post held on regular basis with date and pay scale, name of the department with telephone/Fax number, email ID, service / experience in chronological order, educational / technical qualification, training if any undergone and any other information relevant to the post applied for with the declaration of completeness and correctness of application and declaration that he will not be allowed to withdraw his candidature once selected for the post.
4. The person selected for appointment will 'NOT' be eligible for Govt. accommodation during the period of deputation / Re-employment in this Tribunal.
5. The respective officer / department while forwarding the applications of the candidate(s) for deputation should clearly certify the particulars along with CR dossiers for preceding 5 years and enclose the list of major/minor penalties imposed (if any) together with Vigilance/Disciplinary clearance.
6. Person(s) applying for more than one post should apply separately for each post which can be mailed in one envelop. All the application should reach to Head of Department, Ravi & Beas Waters Tribunal at above address within 60 days from the date of publication in the Employment News. For more information/details of the posts, terms and conditions etc. please visit the website of Ministry of Jal Shakti, Deptt. Of Water Resources, RD & GR) i.e [jalshakti-dowr.gov.in](http://jalshakti-dowr.gov.in)
7. Soft copy of the application along with all scanned documents all as advance copy can be sent through Email to [rbwtrecruitment@gmail.com](mailto:rbwtrecruitment@gmail.com).
8. Advance copies of application or application received after the prescribed period or not accompanied with the requisite information/ documents are liable to be rejected.

  
(Girish Kumar Agarwal)  
HOD, RBWT

1. Name of the post: Court Master
2. Number of posts: One (01)
3. Classification of post: Group 'A' Ministerial
4. Pay Scale: Pay Matrix Level 11 in the 7<sup>th</sup> CPC PAY MATRIX (67700- 208700)
5. Age Limit: The maximum age limit for appointment by deputation including short term contract shall not be exceeding 56 years on the closing date of receipt of application.
6. As per Recruitment Rules the post shall be filled up in the following manner:

Deputation (including short term contract) basis:

Officer under the Central Government/ State Government/ UT/ PSU/ Autonomous/ Semi- Government/ Statutory Organisations etc. (i) a Graduate from recognized University or equivalent having a speed of 120 words per minute in English shorthand; AND (ii) Holding analogous post on regular basis OR holding a post in Level 10 of the 7<sup>th</sup> CPC Pay Matrix or in the pay band Rs. 15600 – 39100/- + GP Rs. 5400/- (6<sup>th</sup> CPC) with five years regular service in the grade OR Holding the post in Level 8 of the 7<sup>th</sup> CPC Pay Matrix or in the pay band of Rs. 9300 – 34800/- + GP 4800 (6<sup>th</sup> CPC) with six years regular service in the grade OR Holding a post in Level 6 of 7<sup>th</sup> CPC Pay Matrix or in the pay band of Rs.9300-34,800/- + GP 4200 ( 6<sup>th</sup> CPC) with ten years regular service in the grade **AND**

(ii) Possessing of at least 3 years' experience of Establishment Administration and Account etc. of the Government establishment.

Note: Period of deputation/ contract including the period of deputation/ contract in another ex-cadre post held immediately preceding this appointment in the same or some other Organization/ Department of the Central Government shall ordinarily not exceed 3 years or till the life of the Tribunal or till further orders whichever is earliest. The maximum age limit for appointment by deputation including short term contract shall not be exceeding 56 years.

Failing which on Re-employment basis:

Officers retired from the Central Government/ State Government/ UT Govt. Including State Judicial Services/ PSUs/ Autonomous/ Semi Govt./Statutory Organisation etc.(i) a Graduate from recognized University or equivalent having a speed of 120 words per minute in shorthand; AND (ii) Having held analogous post on regular basis OR holding a post in Level 10 of 7<sup>th</sup> CPC Pay Matrix or in the pay band Rs. 15600 – 39100/- + GP Rs. 5400/- (6<sup>th</sup> CPC) with five years regular service in the grade OR Holding the post in Level 8 of 7<sup>th</sup> CPC Pay Matrix or in the pay band of Rs. 9300 – 34800/- + GP 4800 (6<sup>th</sup> CPC) with six years regular service in the grade OR Holding a post in Level 6 of the 7<sup>th</sup> CPC Pay Matrix or in the pay band of Rs.9300-34,800/- + GP 4200 ( 6<sup>th</sup> CPC) with ten years regular service in the grade.

Provided that the initial appointment shall be for a period of one year and likely to be extendable on year to year basis subject to the condition that the retired Govt. Servant appointed as Court Master shall cease to hold the post of Court Master after he attains the age of 65 years. Beyond that, the term of incumbent can be extended further for a period of not more than six months on the same terms and conditions in public interest, if required.

PHOTO

**To be filled by the applicant**

1. Name
2. Date of Birth
3. Date of superannuation :
4. Designation with Grade/ Group of Post
5. Post holding on regular basis and w.e.f.
6. Pay Scale on regular basis w.e.f. :
7. Name of the Department (and/or) Office :
8. Service Particulars in chronological order point wise :  
[If the space is not sufficient a separate sheet may be enclosed).

Sl. No.	Post held & office	From	To	Scale of pay	Nature of Appointment (Substantive/ Officiating /Adhoc)	Nature of duties
1	2	3	4	5	6	7

9. Educational /Technical Qualification:
10. Experience /Training undergone:
11. Experience of Working in Administration, Accounts in the Ministry or any Court/Tribunal on Judicial/Administration side
12. Knowledge of Computer:
13. Present Address:
14. Permanent Address:
15. Phone/ Mobile No. :
16. Email ID:
17. Any other information :

**DECLARATION**

I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and I shall not withdraw my candidature once selected for the post.

Signature of applicant,

Address &amp; Contact Nos. \_\_\_\_\_

**TO BE FILLED IN BY THE FORWARDING AUTHORITY IF APPLYING ON DEPUTATION BASIS**

It is certified that particular given above are correct as per service record and the officer will be relieved for appointment on deputation basis. His/her application is forwarded along with (1) Vigilance Clearance Certificate and (2) C.R. Dossiers ( for last 5 years)(if not enclosed, the time on which these documents will be sent by the Department)

Signature.....

Name.....

Designation .....

**(Department of the forwarding officer)****With date and office Seal.**

## Recruitment Rules for the post of Court Master in Ravi Beas Waters Tribunal (For the Tribunals established under ISRW Act, 1956)

1	2	3	4	5	6	7	8	9	10	11	12	13
1	2	3	4	5	6	7	8	9	10	11	12	13
Name of the post	Number of Posts	Classification	LEVEL in the PAY MATRI X	Whether Selection post or Non-Selection post	Age limit for direct recruits	Education and other qualification required for direct recruits	Whether age and education qualification prescribed for direct recruits will apply in the case of promotions	Period of Probation, if any	Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption, grades from which promotion/ deputation/ absorption to be made	If a Departmental Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
Court Master	2	General Central Service Group 'A', Ministerial	Level 11 in the 7 <sup>th</sup> CPC PAY MATRI X	Selection on Merit	Up to 45 years as on the date of advertisement of vacancies. Relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, ex-servicemen, and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard	Essential: A Graduate from recognized University or equivalent having 120 words per minute in shorthand.	Not Applicable	Not Applicable	By Deputation falling which by re-employment falling which by contract (including short-term contract) falling which by Direct recruitment.	<b>Deputation (including short term contract)</b> Officer under the Central Government/ State/ Government/ UT/ PSUs/ Autonomous/ Semi-Government/ Statutory Organisations etc. (i) A Graduate from recognized University or equivalent having 120 words per minute in shorthand <b>AND</b> (ii) Holding analogous post on regular basis OR holding the post in Level 10 of the 7 <sup>th</sup> CPC Pay Matrix or in the pay band of Rs. 15600 – 39100/- + GP Rs. 5400/- (6 <sup>th</sup> CPC) with five years regular service in the grad <b>OR</b> Holding a post in Level 8 of the 7 <sup>th</sup> CPC Pay Matrix or in the pay band of Rs. 9300 – 34800/- + GP Rs. 4800/- (6 <sup>th</sup> CPC) with six year regular service in the grade <b>OR</b> holding the post in Level 6 of the 7 <sup>th</sup> CPC Pay Matrix or in the pay band of Rs. 9300-34800/- + GP Rs.4200/- (6 <sup>th</sup> CPC) with ten years regular service in the grade <b>AND</b> (ii) Possessing of at least 3 years' experience of Establishment Administration and Account etc. of the Government establishment <b>Note:</b> Period of deputation/ contract including the period of deputation/ contract in another ex-cadre post held immediately preceding this appointment in the same or some other Organization/ Department of the Central Government shall ordinarily not exceed 3 years or till the life of the Tribunal or till further orders whichever is earliest. The maximum age limit for appointment by	To be decided by Chairman of the Tribunal	Not Applicable

